(e) the steps to uphold its commitments under ICPD agenda?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) All the Jawahar Navodaya Vidyalayas (JNVs) and the Kendriya Vidyalaya (KVs) (secondary level) are implementing the Adolescence Education Programme (AEP). Besides, 33 / States/Union Territories are implementing Adolescence Education as an integral component of the National Population Education Project (NPEP) at secondary stage in their schools.

- (b) and (c) Adolescence Education Programme (AEP) mainly focuses on education about three major concerns: (I) Process of Growing up during adolescence, (ii) HIV and AIDS and (iii) Substance (Drug) Abuse. AEP has been introduced in the schools with the aim to empower young people with accurate, age appropriate and culturally relevant information, promote healthy attitudes and develop skills to enable them to respond to real life situations in positive and responsible ways.
- (d) The National Council of Educational Research and Training (NCERT), the implementing agency for NPEP, has reported that 33 States/Union Territories (except Jharkhand, Lakshadweep and Meghalaya) are implementing the Adolescence Education Programme as an integral component of the NPEP.
- (e) The Government is implementing through the NCERT the NPEP, of which the Adolescence Education is an integral part, in 33 States/Union Territories. In addition, Adolescence Education Programme is implemented in all the JNVs and KVs.

## **Qualification of Vice Chancellors**

†1209. SHRI NARESH AGRAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that vice chancellors appointed in all Central Universities belong to a particular organisation if so, the reasons therefor; and
- (b) the details of qualifications and backgrounds of vice chancellors appointed in Central Universities after 2014?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) No Sir, The appointment of Vice Chancellors in Central Universities is made by President of India in his capacity as the Visitor of concerned University on the basis of the recommendations of Search-cum-

<sup>†</sup>Original notice of the question was received in Hindi.

Selection Committee as per the procedure prescribed in the relevant Act and Statutes of the respective University. The Search-cum-Selection Committee comprises nominees of Executive Council/Board of Management/Court of the concerned Central University as well as Visitor's nominees.

(b) The qualification for the post of Vice Chancellor is prescribed in Clause 7.3.0 of "UGC Regulations on Minimum Qualifications for Appointment of Teachers and other / Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education, 2010" as amended from time to time. These Regulations provide that persons of the highest level of competence, integrity, morals and institutional commitment are to be appointed as Vice-Chancellors. The Vice-Chancellor to be appointed should be a distinguished academic, with a minimum of 10 years experience as Professor in a University system or 10 years experience in an equivalent position in a reputed research and/or academic administrative organization. All the Vice Chancellors appointed in Central Universities since 2014, fulfill the eligibility criteria for the post of Vice Chancellor.

## Scholarships to girls

1210. SHRIMATI AMBIKA SONI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has taken initiatives to promote enrolment of girls in higher educational and technical institutions;
  - (b) if so, the details thereof;
- (c) the number of girls issued scholarships under Single Girl Child, Swami Vivekananda Single Girl Child Fellowship for Research, Post Doctoral Fellowship for Women and PRAGATI scheme for Girl Child during the last two years in the country, scheme-wise, particularly Punjab; and
- (d) whether any study has been made to analyse the impact of these schemes to improve the enrolment of girls and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) With a view to promote enrolment of girls in higher educational and technical institutions, Government has taken several initiatives through the University Grant Commission (UGC) and All India Council for Technical Education (AICTE). These initiatives include (i) construction of women's